

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. (CAA)-27(PB)/2017  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 20.02.2017

NAME OF THE COMPANY: Manesar Projects Ltd. & Ors.  
And  
Ganga Overseas Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391-394

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Ashutosh Modhe	Adv	Midha	[Signature]

**ORDER**

Mr. Midha learned counsel requests for a short adjournment to enable him to  
file application seeking condonation of delay duly supported by affidavit.

List as and when the needful is done.

[Signature] —  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

[Signature] N)  
(R. VARADHARAJAN)  
MEMBER (J)

Dated: 20.2.2017  
(Vidya)